

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT  
TO THE SHAREHOLDERS OF  
JUGGILAL KAMLAPAT JUTE MILLS COMPANY LIMITED**

Regd. Office: Kamla Tower, Kanpur-208001, (U.P.)

Corrigendum to the Public Announcement which appeared in this Newspaper on July 30, 2007

1. The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.

| Sr. No. | Activity                                                                                                                                                                                                | Original Schedule Date and Day | Revised Schedule Date and Day |
|---------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------|
| 1.      | Date of Public Announcement (PA)                                                                                                                                                                        | July 30, 2007, Monday          | July 30, 2007, Monday         |
| 2.      | Specified Date                                                                                                                                                                                          | August 28, 2007, Tuesday       | August 28, 2007, Tuesday      |
| 3.      | Last Date for a Competitive Bid(s)                                                                                                                                                                      | August 20, 2007, Monday        | August 20, 2007, Monday       |
| 4.      | Date by which Letter of Offer will be dispatched to the Shareholders.                                                                                                                                   | September 11, 2007, Tuesday    | January 24, 2008, Thursday    |
| 5.      | Offer Opening Date                                                                                                                                                                                      | September 21, 2007, Friday     | January 31, 2008, Thursday    |
| 6.      | Last Date for the Revision of the Offer Price / Number of Equity Shares.                                                                                                                                | September 28, 2007, Friday     | February 08, 2008, Friday     |
| 7.      | Last date to withdraw acceptance tendered by shareholders                                                                                                                                               | October 05, 2007, Friday       | February 14, 2008, Thursday   |
| 8.      | Offer Closing Date                                                                                                                                                                                      | October 10, 2007, Wednesday    | February 19, 2008, Tuesday    |
| 9.      | Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired equity shares and / or the unaccepted equity shares / share certificates will be dispatched. | October 25, 2007, Thursday     | March 04, 2008, Tuesday       |

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

2. The Last date for revision of the Offer price, where ever appearing should be read as February 08, 2008 in place of September 28, 2007.

3. The Last date of withdrawal of the acceptance tendered by the shareholders, wherever appearing should be read as February 14, 2008 in place of October 05, 2007.

4. The Negotiated Price and total amount payable to sellers in terms of share purchase agreement should be read as Rs 5.50 per share and Rs 2,41,43,295 (Rupees Two Crore Forty One Lacs Forty Three Thousand Two Hundred and Ninty Five Only) respectively instead of Rs 5.10 per share and Rs 2,23,87,419 (Rupees Two Crore Twenty Three Lacs Eighty Seven Thousand Four Hundred and Nineteen Only). The above details where ever it appeared in the Original Public Announcement be read accordingly.

The Directors of Acquirer M/s Rainey Park Suppliers (P) Ltd having its registered office at 49, Nalini Seth Road, Kolkata-700007 and Directors of PACs M/s Mooladhan Advisory System (P) Ltd, having its registered office at 6B, Clive Row, Kolkata-700007, Watermark System (India) Private Limited having its registered office at 1010, Maker Chambers V, Nariman Point, Mumbai-400021 and Kanishk Translink (P) Limited having its registered office at 13, Noormal Lohia Road, Kolkata-700007 accepts full responsibility for the information contained in this Corrigendum to Public Announcement and also for the obligations of the Acquirer and PACs as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at [www.sebi.gov.in](http://www.sebi.gov.in)

**ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER AND PACS**



**CHARTERED CAPITAL AND INVESTMENT LIMITED**

13, Community Centre, East of Kailash, New Delhi - 110065.  
Tel nos.: 011-26419079/ 26218274; Fax no.: 011 - 26219491;

Email: [chartercdcapital@gmail.com](mailto:chartercdcapital@gmail.com)

Date : 19.01.2008

Place : New Delhi

Contact Person: **Mr. Priyaranjan**

**Business Standard, All Editions 18cms.x12 cms.@ Rs. 200/- = Rs. 43,200/-**

**Rashtriya Sahara, All Editions 18cms.x12 cms.@ Rs. 90/- = Rs. 19,440/-**

**+Service Tax @ 1.86% = Rs. 1,165/-**

**Less 10% discount = Rs. 6,264/-**

**Net Amount Rs. 57,541/-**